

तथा दिल्ली के अन्य अस्पतालों का प्रबन्ध-कार्य चिकित्सा विशेषज्ञों से लेकर सरकारी अधिकारियों को सौंपने का निर्णय किया है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या केन्द्रीय सरकार स्वास्थ्य योजना में कार्य करने वाले चिकित्सा विशेषज्ञों ने उपर्युक्त निर्णय का विरोध किया है ; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (श्री डी० पी० चट्टोपाध्याय) :
(क) ऐसा कोई निर्णय नहीं लिया गया है ।

(ख) यह प्रश्न नहीं उठता ।

(ग) इस प्रकार किसी सम्भावित कार्रवाई के प्रति आशंका केन्द्रीय स्वास्थ्य सेवा के विशेषज्ञ अधिकारियों ने प्रकट की है न कि केन्द्रीय सरकार स्वास्थ्य योजना के ।

(घ) इस समय प्रश्न नहीं उठता ।

Assessment of Pollution of Drinking Water

1426. SHRI H. M. PATEL : Will the Minister of HEALTH and FAMILY PLANNING be pleased to state :

(a) whether at any stage Government have made any assessment with regard to pollution of drinking water in the country, its causes and effects on the population;

(b) if so, the findings thereof ; and

(c) the steps taken so far by Government in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) and (b) Yes. Central Public Health Engineering Research Institute, Nagpur, Indian Council of Medical Research, New Delhi and Central Inland Fisheries Research

Institute, Barrackpore and other organisations have conducted several river-pollution studies which revealed that water pollution problems exist in localised pockets in several parts of the country.

(c) A comprehensive bill to prevent water pollution in the country called the 'Prevention of Water Pollution Bill, 1969' has already been introduced in the Rajya Sabha.

Action taken by India re: Aggression in Laos

1427. SHRI H. M. PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government had taken any diplomatic initiative as Chairman of the I C C in Laos on the fresh military flare-up in Laos; and

(b) if so, what steps were taken and the results achieved ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) Government of India have consistently held the view that the only path to a solution of the problems of Laos lies in the vacation of all foreign interference and the continuation of the dialogue between the Laotian parties with a view so achieving a negotiated settlement. Government of India, therefore, expressed regret and concern at the recent escalation of the conflict and urged restraint. The Indian representative on the I C C also suggested that the I C C might issue an appeal calling for the reaffirmation of Laotian neutrality : for respecting the Geneva Agreements of 1954 and 1962 ; and offering "good offices" to the parties in Laos to enable them to continue their dialogue towards a peaceful settlement.

दिल्ली विकास प्राधिकरण के कर्मचारियों को बोनस दिया जाना

1428. श्री नरेन्द्र सिंह बिष्ट : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण के